

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2249

ANSWERED ON:06.12.2012

PARVATI HYDRO POWER PROJECT

Hazari Shri Maheshwar ;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

Will the Minister of POWER be pleased to state:

- (a) whether the work of under construction Parvati Hydel Power Project in the Sainj Valley is in the last phase;
- (b) if so, the details thereof;
- (c) the time by which power generation is likely to be started by this project;
- (d) whether disputes relating to compensation for the families affected by the said project have not been resolved so far;
- (e) if so, the details thereof; and
- (f) the measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c) : The construction of Parvati-III Hydro-electric Project, 4 units of 130 MW each = 520 MW, Himachal Pradesh is likely to be completed by February, 2013. Power generation from the Project is likely to start by February 2013 subject to the completion of works of transmission line.

(d) to (f) : Compensation amounting for Rs. 34.34 crore, as per the Rehabilitation & Resettlement (R&R) Plan, has already been distributed to the project affected families through State Government. Some individuals have approached Hon'ble Courts for higher compensation and the matter is subjudice. Further, during the construction phase of the project, the issue of additional compensation came up and the State Government has constituted a Committee comprising Members from various Departments for assessment of compensation for subsequent damages. The Committee assesses such damages from time to time and an additional amount of Rs.2.47 crore has been released for distribution to the affected families on account of loss to them due to construction of project as a subsequent compensation through District Administration.